

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2133
ANSWERED ON:22.08.2013
SALARIES TO AIR INDIA STAFF .
Rajesh Shri M. B.

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has reduced the salaries of Air India employees including pilots and cabin crew as part of austerity measures;
- (b) if so, the details thereof;
- (c) whether the payment of salaries is due for a long time in Air India;
- (d) if so, the details thereof and the reasons therefor;and
- (e) the steps taken by the Government to ensure timely payment of salaries to the employees of Air India?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) and (b) No, Madam. With a view to harmonize the wage, salary, work practices, etc. of all categories of employees of erstwhile Air India and Indian Airlines, the Government had constituted a Committee of external experts under the Chairmanship of Justice (Retd.) D.M. Dharmadhikari. The pay and allowances recommended by the Dharmadhikari Committee are in accordance with the DPE Guidelines. The Committee's report has been accepted by the Government and Air India has formed sub-committees for its implementation.

(c) and (d) No, Madam. All the employees of Air India, including Pilots and Cabin Crew have received their salaries upto June, 2013.

(e) In accordance with the Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) approved by Government, Air India has taken several measures like closure of loss making routes, phasing out of old fleet and consequential reduction in maintenance cost, implementation of fuel efficiency and gap analysis, etc. to improve its cash flow. This has, inter-alia, helped to ensure timely payments of salaries to the employees of Air India.